NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No. C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
07/2016 in 10/15	TP 94/16	For filing	111	K. Ravinder Reddy Vs Alliance Business
10/15		objection		School & 2 (

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Prosenthe Jos Impleading advocate
9830919188

ORDER

Counsel for Petitioner is present. Proxy Counsel for Respondent is present. C.A 07/16 is also listed today. Counsel for Petitioner requested time. List it on 21/02/2018.

Member (T)

Member (J)